GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2222 TO BE ANSWERED ON 28TH JULY, 2017

CRITERIA FOR ADMISSION

2222. SHRIMATI KIRRON KHER: SHRI ANOOP MISHRA: SHRI K.N. RAMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government currently proposes to introduce any criteria for those seeking admission in the Government Medical Colleges to serve at least for one year during their internship in the rural and remote areas where there are no medical professionals;
- (b) if so, the details thereof and the time by which the Government introduces such criteria in the Government Medical colleges;
- (c) whether the doctors are willing to pay fine, instead of serving in rural areas; and
- (d) if so, the reaction of the Government thereto?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) & (b): No. The issue of compulsory rural posting has been left to the wisdom of the State Governments who are the principal employer of doctors. However, to encourage doctors working in remote and difficult areas, the MCI with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide reservation in Diploma seats and incentive marks in PG seats for them.
- (c) & (d): As the matter comes under the purview of State Governments, no such information is available with the Central Government.